

Annexure – 6

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19.02.2026

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	NA	—			NIL	NIL			NA	NA	NA	NA	NA	NA

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjeevi

SANJEEVI C
RESOLUTION PROFESSIONAL
IP REGN. No.
IPB/IIPA-003/IP-N000108/2017-18/11215



CMA C. SANJEEVI, M.Com., M.B.A., FCI(MA),
Cost Accountant & Insolvency Professional,
Door No. 7/43-114, Shiradi Avenue,
Nearby CRI Pumps, Keeranatham Post,
Coimbatore, Tamil Nadu - 641 035.